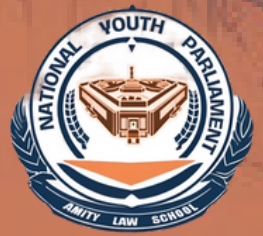




**AMITY UNIVERSITY
MADHYA PRADESH**



AMITY LAW SCHOOL

Presents

**NATIONAL
YOUTH
PARLIAMENT**

25 - 26 APRIL, 2024



[nationalyouthparliamentaump](https://www.instagram.com/nationalyouthparliamentaump)



+91 9343985747, 9343985747



nationalyouthparliament2024@gmail.com



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ABOUT THE UNIVERSITY

Amity University Madhya Pradesh (AUMP) was established by the Ritnand Balved Education Foundation (RBEF) at Gwalior by the Madhya Pradesh Niji Vishwavidyalaya (Sthapna Avam Sanchalan) Adhinyam – 2007 and Dwitiya Sanshodhan Adhinyam (No. 27 of 2010) vide State Government Notification No. 7692-406 dated 30 Dec 2010, with the view to promote professional, industry-oriented education in the state of Madhya Pradesh. Amity University Madhya Pradesh, Gwalior, located on a sprawling campus of 102 acres of land opposite Gwalior Airport, imparts modern, practical, and research-oriented courses which lead to the development of professionals who are employable and industry-ready. This, in turn, drives the socio-economic upliftment of the region.

Amity University Madhya Pradesh (AUMP) imparts education in almost all areas including management, engineering, architecture, biotechnology, law, journalism & mass communication, behavioural science, psychology, fashion, political science, pharmacy, etc.

Grooming and etiquette, Communication Enhancement Classes, Behavioural Science, One Foreign Language, Pre-placement Training Classes, and Aptitude Training Classes are a part of the curriculum, which helps in the overall development of the students. The University offers a Choice Based Credit System, wherein a student can select any one of the 38 minor tracks across disciplines.



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EASY
Read, What you NEED

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ABOUT AMITY LAW SCHOOL

Amity Law school is a distinct microcosmic institution epitomising a composite multi-dimensional and multi-national amalgamation of students and faculty members. It is a legal institution of par excellence. It is a hub of legal studies. Since its inception in 2013, it has been growing by leaps and bounds. The law school is endowed with excellent faculty members and top-class infrastructure which is conducive for higher learnings. In addition, we have a rich print library with e-resources. The faculty members are drawn with diversified knowledge and experience.

We believe that learning does not end in the class room; windows have to be kept wide open to invite different perspectives and expertise from diverse sources and practitioners. National and International Seminars, Conferences and Workshops are organised regularly. Model United Nations, Moot Court Competitions, Debates, Group Discussions, Client Counselling Competitions are regular features at Amity Law School. Our aim is to equip students with skills necessary for providing good governance in a democratic setup and outshine in all aspects of life.

ABOUT THE COMMITTEE

Amity Law School, Amity University Madhya Pradesh, takes great pride in presenting its esteemed Youth Parliament Committee – a dynamic forum that serves as the crucial for nurturing young minds into adept and conscientious leaders of tomorrow. Rooted in the principles of democracy and civic participation, our Youth Parliament Committee stands as a testament to the institution's commitment to shaping well-rounded legal professionals and socially responsible citizens.

This committee serves as an avenue for students to delve into the intricacies of parliamentary procedures, legislative debates, and the nuanced art of policymaking. Through simulated parliamentary sessions, our budding legal minds engage in thought-provoking discussions, deliberations, and advocacy, mirroring the workings of the real-world parliamentary system. The Youth Parliament Committee at Amity Law School is not merely a platform for rhetoric; it is a training ground where students learn the art of articulation, negotiation, and diplomacy. It encapsulates the spirit of democratic values and encourages participants to explore diverse perspectives while fostering a culture of respectful discourse.



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ABOUT THE COLLABORATION



HOSPITALITY PARTNER

The ABVP, founded in 1948 with the initiative of the RSS activist Balraj Madhok, was formally registered on 9 July 1949. Its purpose when founded was to counter communist influence on university campuses.

It is an independent social organization with focus on education. ABVP aims to achieve its objective by bringing about positive and meaningful changes in education and in the mind and thoughts of educational fraternity like students, teacher and society.



ABOUT THE COLLABORATION



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EDUCATION PARTNER

Abhigya IAS Academy is Madhya Pradesh's most renowned Institute and best IAS Coaching Institute in Gwalior that prepares applicants for Civil Services Examination at all three levels: UPSC Examination, Preliminary Test, UPSC Main Examination, and Personality Test. The Institute was established in 2012 by Dr. Jagmohan Dwivedi. He has many academic distinctions at Gwalior. Since its founding, the Institute has assisted more than 500+ students in getting into the Civil Services, including IAS, IFS, IPS, and other Central and State Services.



ABOUT THE COLLABORATION



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KNOWLEDGE PARTNER

Easy Gurukul Institute is an institute where we are committed to shaping the academic and scholastic needs of children.

We proudly announce that more than 2000 students we have already shaped and working in this field rapidly as far as students knowledge is concerned, our visions are indifferent where we want to build the foundation of the students before anything else because we feel if the foundation is very strong the building blocks automatically build up.

last 10 years we are working with the same passion and dedication.

Our entire team is committed to inculcate social and ethical values along with a strong base academics.

We proudly announce and give respect to our satisfied students who are doing further study at different professional levels and achieved their goal.

and built up a higher career.

Our motive is to build strong knowledgeable youth to serve the nation.



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BLOG

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MEDIA PARTNER

SCC Online is brought to you by Eastern Book Company - a publishing house of international repute and an acknowledged leader in the field of law publishing in India for more than 75 years. It was in the 1940's when two brothers, the Late Shri C.L. Malik and his younger brother, the Late Shri P.L. Malik, decided to settle in Lucknow and embark upon a career in law bookselling and publishing. Together they laid the foundations of what today has grown into a group of companies under the banner of Eastern Book Company - a group recognized and respected for its contribution to legal literature worldwide. EBC publishes a wide range of legal commentaries, student texts, law reports and digests, and its products include pioneering works both in the print and electronic medium. With a list of over 550 authoritative and well known titles, it is well recognized for its contribution to legal literature worldwide. Reliable and comprehensive law reporting of the Supreme Court of India has been achieved through EBC's weekly law report since 1969, the Supreme Court Cases. Now running into nearly 300 volumes, it is the leading law report of India with a very wide circulation and readership. Its high quality and meticulous standards have earned for it the respect and admiration of the entire legal community, and it is today the most preferred and cited law report in all law courts.



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TRAVEL PARTNER

Zigzag Trips under the banner of Prahnah was found in the year 2022 it is a dynamic tour & travel company that offers a full range of travel products and services- from domestic and international tour packages/destinations, flight & train reservations, and issuance of passport & travel documentation, hotels, transportation, and travel insurance. Zig Zag Trips crafts itineraries that zigzag between Madhya Pradesh's must-see destinations and hidden gems. Don't just see Madhya Pradesh, experience it with Zig Zag Trips! Contact them today to start planning your dream adventure. With Zig Zag by our side, the National Youth Parliament promises to be an unforgettable journey filled with shared discoveries and laughter.



COMMITTEES & AGENDA



LOK SABHA

1. LOK SABHA - 1

REMOVAL OF RESERVATION IN INDIA ON THE BASIS OF CASTE SYSTEM



LOK SABHA

2. LOK SABHA - 2

DIGITAL PRIVACY LEGISLATION: BALANCING NATIONAL SECURITY AND INDIVIDUAL RIGHTS IN THE AGE OF DIGITAL SURVEILLANCE



3. RAJYA SABHA

DELIBERATION UPON THE RECENT PENAL LAWS: BHARATIYA NYAY SANHITA, BHARATIYA NAGRIK SURAKSHA SANHITA, BHARATIYA SAKSHYA ADHINIYAM ACT



4. AKHIL BHARTIYA RAJNAITIK SANGH

DELIBERATION UPON BREACH OF PARLIAMENTARY PRIVILEGE BY MLAS & MPS



5. BHARTIYA MAHILA SANSAD

ADDRESSING MENSTRUAL HYGIENE AT WORKPLACE: MENSTRUAL LEAVE POLICY



6. BHARTIYA PATRIKARITA SAMITI

PRESS COMMITTEE





EVENT SCHEDULE AND DRESS CODE

- Day 1 (25th April)
Committee Proceedings - I & II
Location - ALS (B-BLOCK), AUMP
- Day 2 (26th April)
Committee Proceedings - III & IV
Location - ALS (B-BLOCK), AUMP

Note - Dress Code for both the days is Indian Formals



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EVENT PROCEDURE





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GENERAL RULES AND GUIDELINES

- The participants must individually register.
- The participants shall report for the committee proceedings at the allotted time.
- There is no limitation on the number of participations from one institute (i.e. any number of students can participate from one institute).
- Participants creating any kind of indiscipline shall be disqualified at the discretion of the judges.
- Participants thereby should be adhere by the rules and regulation of the event
- Organising committee reserves the right to adopt suitable procedures and changes, if any are required and the decision of the EB should be final and conclusive.
- No grievance with respect to their decision-making will be entertained.
- The Organizing Committee retains the authority to address any unethical, inappropriate, or unprofessional behavior.
- Any situation not explicitly addressed in the rules will be decided upon by the Organizers, and their decision will be final.
- The rules may be modified by the Organizing Committee, but participants will be informed in advance.
- Participants must always adhere to the rules set forth by the Organizing Committee during the competition.
- Failure to comply with the competition rules may result in penalties or disqualification after a warning has been issued.
- Participants contriving in any interdisciplinary activity shall be disqualified at the discretion of the judges.
- The rule may be subject to modification and would be communicated to the participants as well.

ELIGIBILITY

- A bonafide, full-time student, who is enrolled in a degree programme in any College/ University/ Institution, can register for the event.
- A school student in any school/junior college from 6th Grade onwards, can participate in the event. .



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REGISTRATION & FURTHER PROCEDURE

Registration Fee: Rs. 1250

- Scan to pay -



- Scan to register -



- Participants need to make the payment first, and further fill the registration form.
- After successful submission of the registration form along with the payment, the participants shall receive a confirmation mail.
- Last Date of registration is 10 April.
- Further, the participants would receive a link to join the WhatsApp group of the respective committees allotted where all the updates and information will be provided.
- Lunch and high tea will be provided to all the participants.
- For any queries, drop us at: nationalyouthparliament2024@gmail.com



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FOOD AND ACCOMMODATION

Food will be provided in the venues for accommodation (during the stay) and in the college (during the proceedings). The meals include breakfast, lunch, high tea, and dinner.

- Separate accommodation for boys and girls would be arranged.
- Accommodation charges - Rs. 1500 per person (exclusive of registration amount).
- Accommodation would be provided at the respective venues from 24 April, 4.00 PM to 27 April, 11.00 AM.
- Dinner for 24 April. Breakfast, dinner for 25 - 26 April will be provided at the venue of accommodation.
- The participants will have to make their own arrangements if they reach before the above-mentioned dates or beyond them.
- In case of an additional (non-registered) member with the team, no arrangement apart from the registered participants, would be made.
- Participants shall arrange their own transportation to reach at place of accommodation. From Accommodation to venue, pick-up and drop-off service subject to strict adherence to time communicated.



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AWARDS



WINNER

RUNNER UP

2ND RUNNER UP

5 CONSOLATION

(FROM EACH COMMITTEE)

1,00,000/-

PRIZE POOL



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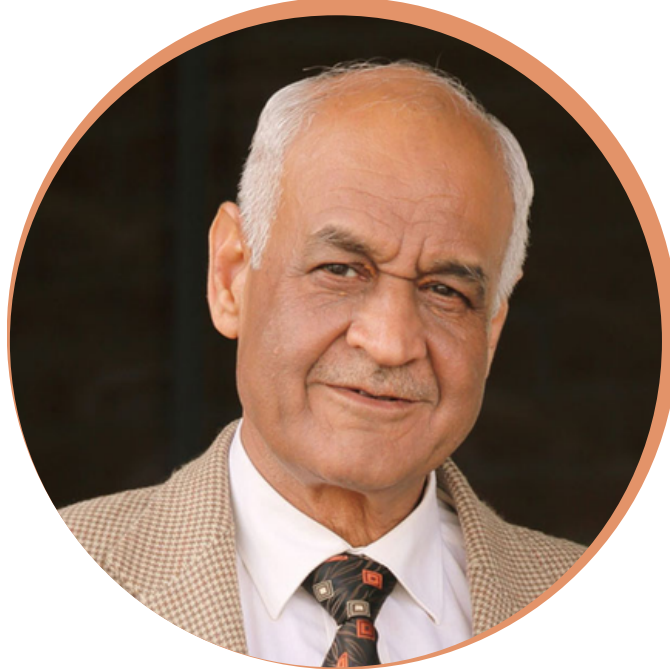




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PATRON IN CHIEF



LT. GEN VK SHARMA (RETD) AVSM
PRO CHANCELLOR, AMITY UNIVERSITY MADHYA PRADESH
SENIOR VICE PRESIDENT, RBEF



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YUVA SANSAD



PATRON



DR. ANIL VASHISHT
OFFICIATING VICE CHANCELLOR,
PRO VICE CHANCELLOR, AMITY UNIVERSITY
MADHYA PRADESH



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Director, ALS



**MAJ GEN. RAJINDER KUMAR (RETD) AVSM, SM, VSM
DIRECTOR, AMITY LAW SCHOOL, AMITY UNIVERSITY
MADHYA PRADESH**



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YUVA SANSAD



Deputy Director, ALS



PROF DR. RAKHI SINGH CHOUHAN
DEPUTY DIRECTOR, AMITY LAW SCHOOL,
AMITY UNIVERSITY MADHYA PRADESH



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Faculty Convenor, ALS



DR SAROJ CHOUDHARY
ASSOCIATE PROFESSOR, AMITY LAW SCHOOL,
AMITY UNIVERSITY MADHYA PRADESH



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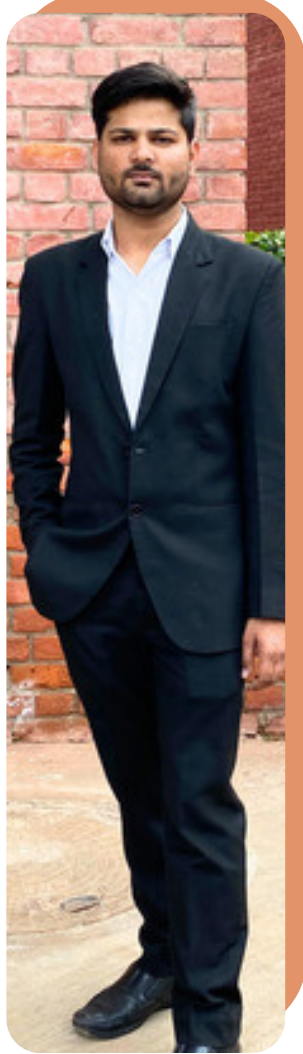




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COMMITTEE



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ROHIT CHIKTE
UTKARSH RATHOD
SHRUTI PANDEY
ASTHA SHARMA**

**NIMISHA SAXENA
PRIYANSHU SONI
SHIVANSH DWIVEDI
LAVISH JINDAL
NIVEDITA SHARMA
ABHISHEK SIKARWAR
SHIVAKANT SWAMI
PARTH KUMAR JAIN
ASMI JAIN**

**PRATYAKSHA SHARMA
GURU WAROON
SHAHWAZ KHAN
SANJANA TOMAR
MAHAK YADAV
NANDINI UPADHYAY
YASH SINGHAL
PRIYANSHI RAMANI**



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